

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.*288**

**TO BE ANSWERED ON THE 6TH DECEMBER, 2016/AGRAHAYANA 15, 1938
(SAKA)**

LOSS DUE TO UNSEASONAL RAINS

***288. SHRI GUTHA SUKENDER REDDY:
SHRI DILIPKUMAR MANSUKHLAL GANDHI:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has received proposals from the State Governments including Telangana seeking financial assistance for loss of crops due to recent unseasonal/untimely rains;

(b) if so, the details thereof and the action taken by the Government on the said proposals;

(c) whether the Government has sent a Central team to the affected States to evaluate and ascertain the extent of loss caused to crops and if so, the details thereof; and

(d) whether the Government has taken any decision to release interim relief to these States and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*288 FOR 6.12.2016.

(a) to (d): 10 State Governments including Telangana has submitted memoranda to this Ministry seeking financial assistance for floods/ landslides and cloudburst in the year 2016. Soon after receipt of such a Memorandum, Central Government constituted an Inter-Ministerial Central Team for spot visit and assessment of damage which shall form the basis of Central assistance out of the National Disaster Response Fund (NDRF).

The primary responsibility for disaster management rests with the State Government. The Government of India extends all the possible logistics and financial support to the States to supplement their efforts to meet the situation effectively. The concerned State Governments undertake relief operations in the wake of natural disasters from the State Disaster Response Fund (SDRF) already placed at their disposal. When the available resources under the SDRF are inadequate, additional assistance is extended from the National Disaster Response Fund (NDRF) by following the laid down procedure, which includes an assessment based

L.S.S.Q.NO.*288 FOR 06.12.2016

on the visit of an Inter-Ministerial Central Team. The financial assistance is towards relief and not for compensation of loss as suffered/ claimed.

The State – wise details of allocation and releases from SDRF and NDRF during the current year is at Annexure.

Statement showing State-wise details of allocation and releases of SDRF and NDRF during the year 2016-17

As on 10.11.2016
(Rs. in crore)

Sl. No.	Name of the State	Allocation of SDRF			Releases from SDRF		Releases from NDRF
		Central Share	State Share	Total	1 st Instalment	2 nd Instalment	
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	346.50	115.50	462.00	173.25	--	344.88
2.	Arunachal Pradesh	49.50	5.50	55.00	24.75	--	51.06
3.	Assam	434.70	48.30	483.00	217.35	--	--
4.	Bihar	369.00	123.00	492.00	184.50	--	--
5.	Chhattisgarh	189.75	63.25	253.00	94.875	--	313.385
6.	Goa	3.00	1.00	4.00	1.50	--	--
7.	Gujarat	555.00	185.00	740.00	277.50	--	--
8.	Haryana	242.25	80.75	323.00	--	--	--
9.	Himachal Pradesh	223.20	24.80	248.00	111.60	--	81.22
10.	Jammu & Kashmir	241.20	26.80	268.00	--	--	--
11.	Jharkhand	286.50	95.50	382.00	143.25	--	--
12.	Karnataka	217.50	72.50	290.00	108.75	--	606.98
13.	Kerala	145.50	48.50	194.00	72.75	--	--
14.	Madhya Pradesh	690.75	230.25	921.00	345.375	--	863.81
15.	Maharashtra	1167.75	389.25	1557.00	583.875	--	1545.24
16.	Manipur	18.00	2.00	20.00	9.00	--	14.65
17.	Meghalaya	22.50	2.50	25.00	11.25	--	--
18.	Mizoram	16.20	1.80	18.00	8.10	--	--
19.	Nagaland	9.00	1.00	10.00	4.50	--	0.965
20.	Odisha	588.75	196.25	785.00	294.375	--	425.66
21.	Punjab	306.75	102.25	409.00	153.375	--	--
22.	Rajasthan	868.50	289.50	1158.00	434.25	434.25	990.82
23.	Sikkim	29.70	3.30	33.00	14.85	--	--
24.	Tamil Nadu	534.75	178.25	713.00	267.375	--	365.67
25.	Telangana	216.00	72.00	288.00	108.00	--	328.16
26.	Tripura	29.70	3.30	33.00	14.85	--	--
27.	Uttar Pradesh	531.75	177.25	709.00	265.875	--	1053.01
28.	Uttarakhand	198.00	22.00	220.00	99.00	--	--
29.	West Bengal	406.50	135.50	542.00	203.25	--	275.82
	Total: -	8938.20	2696.80	11635.00	4227.38	434.25	7261.327

Note: - Installment of Centre's share of SDRF is released to State Government subject to submission of utilization certificate, Annual report etc..
